

श्री एल० बी० शास्त्री : मैं देखूंगा । लेकिन अगर माननीय सदस्य यह चाहते हैं कि हम कम्पनी का इन्तिजाम फिर से लावें तो वह हमारे लिये मुम्किन नहीं है ।

Roads in Andamans

*1920. **Shri Bhagwat Jha Azad :** Will the Minister of Transport be pleased to state whether it is a fact that Government propose to construct a trunk road linking the three main islands in the Andaman Islands group?

The Deputy Minister of Railways and Transport (Shri Alagesan): Yes, after a proper survey of the area has been carried out.

Shri Bhagwat Jha Azad : What would be the length of the road the construction of which, the hon. Minister has just now said, would be taken up by Government? Has any rough estimate been made by the the Ministry?

Shri Alagesan : I can only give a rough answer. It would be between 160 and 170 miles.

Shri Bhagwat Jha Azad : Would the Government tell us what are the transport facilities that are available at present in the three main islands in the Andaman Islands group?

Shri Alagesan : As I said before, before proceeding with this road, the islands have to be properly surveyed and the Survey of India has been carrying on the work, and we propose to construct portions of the trunk road. A rough alignment has been made which will be taken up during the second Five Year Plan.

Shri Bhagwat Jha Azad : As between the three groups of the island, there is much water. Therefore, do Government propose to devise an alternate system of transport, just like the present water transport system of 'moullis' for carrying on trade?

Shri Alagesan : As it is, the road may have to cross the sea in three places and perhaps we will have to take the road on it. I am not aware of the details of this matter.

Railway Workshop Reviewing Committee

*1921. **Shri T. B. Vittal Rao :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 559 on the 8th August, 1955 and state :

(a) whether any action has since been taken by the Railway Board on

the interim Report submitted by the Railway Workshops Reviewing Committee; and

(b) if so, the nature of the action taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan) (a) and (b) Yea. This was a departmental committee and the report deals with departmental procedures and readjustments. Appropriate action where necessary has been and is being taken.

Shri T. B. Vittal Rao : May I know whether the final report has been submitted by this Committee, because, in reply to a question on the 8th August last, it was said that the Committee's report was expected by the end of August.

Shri Alagesan : Yes; It has been submitted.

Shri T. B. Vittal Rao : Could I know the main recommendations of this Committee?

Shri Alagesan : As it is, it is purely technical. Perhaps the hon. Member may understand it but I am not able to understand it. It runs to several pages. I do not think I should bother the House with that.

Shri T. B. Vittal Rao : May I know whether this Committee has found out that the capacity of some workshops has been under-utilised?

Shri Alagesan : I do not think I should go into every detail of the report of the Committee. It is a departmental Committee intended purely for action being taken by the department concerned. The Board has accepted many of the recommendations and is issuing instructions to the various railway administrations.

Shri Kamath : May I know whether a copy of the report will be placed on the Table of the House?

Mr. Speaker : It is a question of administrative detail. I do not propose to encourage that kind of probe into the administrative details. Unless there is some kind of principle involved, I do not think the question should come before the Parliament.

Shri T. B. Vittal Rao : The Railway Minister, in his speech during the budget session two years ago, said that this Committee was being appointed to go into the question of fully utilising the existing capacity in the railway workshops. That is why I want to know whether the Committee has found that some workshops are under-utilised.

The Minister of Railways and Transport (Shri L. B. Shastri) : We might be able to give some information to the hon. Member later on when the Committee has completed its final report.

WRITTEN ANSWERS TO QUESTIONS

Railway Coaches

*1868. **Shri D. C. Sharma** : Will the Minister of Railways be pleased to state:

(a) the total number of metre-gauge coaches manufactured in India during the year 1954; and

(b) the places where they were manufactured?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) 297 complete coaches.

(b) Indian Railway Workshops.

Fare Concessions

*1869. **Shri Dabhi** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that concession in fares was given during the current year, for special trains carrying parties of youths and *kisans* who had undertaken journeys to the various River Valley and Community Projects Areas; and

(b) if so, the number of such parties who have availed of these concessions so far?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) Yes, Sir.

(b) Three parties availed of the concession upto 30th June, 1955.

Food Surplus

*1874. **Shri Ibrahim** : Will the Minister of Food and Agriculture be pleased to state :

(a) the names of the States which produce surplus foodgrains; and

(b) the quantity of foodgrains which the Central Government have received from such States during the year 1954-55?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Orissa, Madhya Pradesh, PEPSU, Punjab, Andhra, Vindhya Pradesh, Bhopal and Manipur.

(b) With complete decontrol of rice from 10th July, 1954, the Basic Plan allocation of foodgrains from surplus States to deficit States was discontinued and foodgrains began moving freely on trade account from one State to another. Upto 10th July, 1954 a quantity of 480,000 tons of foodgrains was despatched under Central Basic Plan from surplus States to the deficit areas.

Shipping Conferences

*1879. **Shri M. R. Krishna** : Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 306 on the 28th February, 1955 and state whether the Indian Shipping Companies have been since admitted to the Shipping Conferences governing the intermediate trades in the India-Pakistan/United Kingdom-continental trades sectors?

The Deputy Minister of Railways and Transport (Shri Alagesan). Not yet.

Tripartite Agreement

*1880. **Shri Biren Dutt** : Will the Minister of Labour be pleased to state:

(a) whether it is a fact that a Tripartite Agreement was signed in the Tea Estate of Dharmanagar, Tripura on the 7th October, 1953;

(b) whether it is a fact that a complaint was lodged by the labourers with the Labour Officers against the management for the violation of that Agreement; and

(c) if so, the action taken against the management?

The Minister of Labour (Shri Khandubhai Desai) (a) and (b) Yes.

(c) The matter was amicably settled?

Barabil-Joda Railway Line

*1881. **Shri R. N. S. Deo** : Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation for extending the proposed Barabil-Joda line to Dumna which is a mining centre in Keonjhar District of Orissa;

(b) whether any traffic or engineering survey has been made between Joda and Dumna; and

(c) if so, the results thereof?